

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 608  
CP-152/241-242/ND/2022  
CA/357/2023, CA/361/2023

**IN THE MATTER OF:**  
**Mr. Jaidev Sehrawat**

...APPLICANT

**Vs**

**M/s. Golden Buildcon Pvt. Ltd and Ors.**

...RESPONDENT

**Section**  
**U/s 241-242**

**Order delivered on 09.05.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

:Sr. Adv. Virender Ganda, Adv. Vipul Ganda, Adv. Snigdha Pal, Adv. Avnika Mishra.

**For the Respondent**

:Adv. Kumar Anurag Singh, Adv. Zain A. Khan & Adv. Anish Ahlawat for R-2 & R-3.

**ORDER**

Heard the Ld. Senior Counsel on behalf of the Petitioner in part. Ld. Counsel for the Respondent is present. For the continuation of arguments, list the matter along with IAs on **04.07.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**